

**Court-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Dated : 20<sup>th</sup> May , 2014**

**APPEAL Nos. 129, 150, 167, 184, 212, 224,**  
**232, 247, 252 & 253 of 2012 and Appeal No. 53 of 2013**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

**ORDER**

As agreed by the Learned Counsels for the parties, post the matters on **11.07.2014**.

**(Court Master)**

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